

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 1743
TO BE ANSWERED ON- 15/03/2023

WELFARE OF TRIBAL CHILDREN BY STATES

1743 DR. SASMIT PATRA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) State-wise comparative chart of the welfare measures undertaken by the different States for the Tribal Children in the country;
- (b) what are the various parameters based on which the welfare of these tribal children by States in the country are drawn; and
- (c) what are the views of Government on the steps being undertaken by States in this regard?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a), (b) &(c): Government of India has undertaken several initiatives for the welfare of tribal children, which are implemented through Centrally Sponsored Schemes as well as Central Sector Schemes.

The Ministry of Tribal Affairs runs schemes like Eklavya Model Residential School, Pre and Post Matric Scholarships, National Fellowship and Scholarship for Higher Education of ST Students. Besides through Grants under Proviso to Article 275(1) of the Constitution, Aid to Voluntary Organisations Working for the Welfare of STs, Development of Particularly Vulnerable Tribal Groups— support, inter-alia, various welfare programmes for tribal children.

Under Scheduled Tribe Component (STC), various Central Ministries and Departments are running different schemes which contribute to the welfare of tribal children. The Ministry of Women and Child Development is implementing a Scheme ‘Saksham Anganwadi and POSHAN 2.0. The Ministry of Youth Affairs and Sports implements schemes like ‘Assistance to Promotion of Sports, Khelo India, National Programme for Youth and Adolescent Development, National Service Scheme, National Young Leaders Programme, National Youth Corps etc. Likewise, the Department of Health and Family Welfare is running several schemes under STC, the benefit of which accrue to tribal children as well. The details of the STC Schemes run by various Ministries / Departments, including the Ministry of Tribal Affairs, and the fund releases to various State Governments are available in public domain at stcmis.gov.in and at ‘Scheme-wise Details for Selected Ministry/Department’ there under.

The Ministry of Women and Child Development has further informed that they are implementing a centrally sponsored scheme namely ‘Mission Vatsalya’ (erstwhile Child Protection Services (CPS) Scheme) under which support is provided to State and UT Governments for delivering services for children in difficult circumstances, universally, across the country. The Child Care Institutions (CCIs) established under the scheme support, inter-alia, age-appropriate education, access to vocational training, recreation, health care, counselling etc. and covers both rural and urban children.
